

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 147 of 2012**

**Dated : 17<sup>th</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Company Limited**

**....Appellant(s)**

**Versus**

**Jharkhand State Electricity Regulatory  
Commission**

**....Respondent(s)**

Counsel for the Appellant (s) : Ms. Suganda Somani

Counsel for the Respondent(s): Mr. C.K. Rai  
Mr. Ravin Dubey for R.1

**ORDER**

The learned counsel for the Appellant again seeks time for filing the Rejoinder. Accordingly, she is directed to file the same on or before 22.01.2013 after serving copy on the other side.

Post the matter on **24.01.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/vs**